

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
Court No-II**

**Item 26**

**CP(IB) No. 13/Chd/Pb/2021  
Under Section 94(1), IBC 2016**

**In the matter of:**

Puja Ghai, PG, Priknit Retails Ltd.

...Petitioner

As the Hon'ble Members of NCLT, Chandigarh Bench (Court No. II), are on official tour on account of colloquium today, the matter is adjourned to 18.12.2023.

Sd/-  
**Court Officer**

November 2, 2023  
*Mukta*